

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016**  
**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**  
**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**  
**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**  
**APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016**  
**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**  
**APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016**  
**APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016**

**Dated: 1<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016**

**In the matter of:-**

**Torrent Power Ltd. .... Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Sikha Ohri  
Mr. Piyush Singh  
Mr. Nimesh Kr. Jha a/w  
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

**APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016**

**In the matter of:-**

**Torrent Power Ltd.** ..... Appellant(s)  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan  
 Mr. H.S. Jaggi  
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Buddy A. Ranganadhan  
 Ms. Sikha Ohri  
 Mr. Piyush Singh  
 Mr. Nimesh Kr. Jha a/w  
 Mr. S.R. Pandey (Rep.) for R.1  
  
 Mr. M.G. Ramachandran  
 Ms. Anusha Bardhan  
 Ms. Poorva Saigal  
 Mr. Shubham Arya for R-2

**APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016**

**In the matter of:-**

**Torrent Power Ltd.** ..... Appellant(s)  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan  
 Mr. H.S. Jaggi  
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Buddy A. Ranganadhan  
 Ms. Sikha Ohri  
 Mr. Piyush Singh  
 Mr. Nimesh Kr. Jha a/w  
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
 Ms. Anusha Bardhan  
 Ms. Poorva Saigal  
 Mr. Shubham Arya for R-2

**APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016**

**In the matter of:-**

**Torrent Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan  
 Mr. H.S. Jaggi  
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Buddy A. Ranganadhan  
 Ms. Sikha Ohri  
 Mr. Piyush Singh  
 Mr. Nimesh Kr. Jha a/w  
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
 Ms. Anusha Bardhan  
 Ms. Poorva Saigal  
 Mr. Shubham Arya for R-2

**APPEAL NO. 183 of 2016 & IA NO. 396 of 2016**

**In the matter of:-**

**Torrent Power Ltd.** ... **Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan  
 Mr. H.S. Jaggi  
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Buddy A. Ranganadhan  
 Ms. Sikha Ohri  
 Mr. Piyush Singh  
 Mr. Nimesh Kr. Jha a/w  
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
 Ms. Anusha Bardhan  
 Ms. Poorva Saigal  
 Mr. Shubham Arya for R-2

**APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016**

**In the matter of:-**

**Torrent Power Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan  
 Mr. H.S. Jaggi  
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Buddy A. Ranganadhan  
 Ms. Sikha Ohri  
 Mr. Piyush Singh  
 Mr. Nimesh Kr. Jha a/w  
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
 Ms. Anusha Bardhan  
 Ms. Poorva Saigal  
 Mr. Shubham Arya for R-2

**APPEAL NO. 185 of 2016 & IA NO. 399 of 2016**

**In the matter of:-**

**Torrent Power Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
 Ms. Deepa Chawan

Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Sikha Ohri  
Mr. Piyush Singh  
Mr. Nimesh Kr. Jha a/w  
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

**APPEAL NO. 186 of 2016 & IA NO. 401 of 2016**

**In the matter of:-**

**Torrent Power Ltd. ...Appellant(s)**  
**Vs.**  
**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Deepa Chawan  
Mr. H.S. Jaggi  
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Sikha Ohri  
Mr. Piyush Singh  
Mr. Nimesh Kr. Jha a/w  
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran  
Ms. Anusha Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **05.10.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
Pr/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**